

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 05th day of February 2003.

Original Application no. 1148 of 2002.

Hon'ble Mr. Justice RRK Trivedi, Vice-Chairman
Hon'ble Maj Gen KK Srivastava, Member (A).

1. Krishna Dutt Mishra, S/o Shri Lalta Prasad Mishra
2. Shri R.P. Srivastava, S/o late Shri S.L. Srivastava
3. Ashraf Ali Ansari, S/o late N.H. Ansari
4. Rameshwar Sah, S/o late Sri Lal Das Sah
5. Panchdeo Ram, S/o late Sri Jokhan Rai
6. R.D. Yadav, S/o late Sri S.N. Yadav
7. S.D.P. Yadav, S/o Sri Jagarnath
8. Madan Mohan, S/o Sri Bhojan Nath
9. Smt. Shakuntala Pandey, W/o Sri Kapil Dev Tiwari
10. N.P. Srivastava, S/o Sri Adya Prasad Srivastava
11. Kailash Prasad, S/o Sri Narottam Sharma
12. Chandra sekhar Singh, S/o late Shri Shitla Prasad Singh
13. Kailash Ram, S/o Sri Shuddhu Ram
14. R.D. Gupta, S/o late Sri Mahavir Vaish
15. Ramayan Ram, S/o late Bansi Ram
16. Dina Nath Ram, S/o late Nanku Ram
17. Mansayan Prasad, S/o late Ram Das
18. Dr. Jai Prakash Singh, S/o Sri Harihar Singh
19. Jawahir Lal, S/o late Basawan Ram
20. Chedi Lal, S/o Sri Malla Ram
21. Iftakhar Alam Khan, S/o Sri A.F. Khan
22. Banshraj Vishwakarma, S/o late Ram Bhajan Vishwakarma
23. Tapti Roy Chaudhary/10599, S/o late Sri N.M. Roy Choudhary
24. R.K. Majumdar, S/o late S.C. Majumdar
25. Arvind Kumar Sonkar, S/o late Sri M.L. Sonkar
26. Umrawati, S/o late Vikram Prasad
27. Ram Samujh, S/o late Lalloo Ram
28. Srawan Kumar, S/o Poojan Yadav

All are working under General Manager, Diesel Locomotive Works, Varanasi.

... Applicant

By Adv : Sri SS Sharma

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2.

V E R S U S

1. Union of India through the Chariam, Railway Board, Rail Bhawan, NEW DELHI.
2. General Manager, Diesel Locomotive Works, VARANASI.

... Respondents

By Adv : Sri K.P. Singh

O R D E R

Hon'ble Mr. Justice RRK Trivedi, VC.

By this OA, filed under section 19 of the A.T. Act, 1985, the applicant has prayed for a direction to the respondents to implement the circulars dated 17.7.1992 and 7.4.1993 of the Railway Board and to prepare a common seniority list of typists and clerks of clerical cadre. It has also been prayed that the respondents may be directed to pay the same pay scale scale to the Sr. Typists as being paid to the Sr. Clerks in view of the circular dated 16.10.1997 of the Railway Board.

2. Similar controversy was raised in OA 618 of 1999 which was considered and decided alongwith other OAs vide order dated 21.3.2002. Then in OA no. 802 of 2000, similar controversy was examined and direction was issued by order dated 3.5.2002. In the present OA, similar controversy is involved. The applicants in this OA are also entitled for the same relief as granted by order dated 21.3.2002 passed in OA no. 618 of 1999.



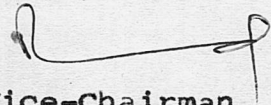
.....3/-

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3. For the reasons stated above, this OA is also disposed of on same terms and conditions as provided in the order dated 21.3.2002, with no order as to costs.



Member (A)



Vice-Chairman

/pc/